

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 216
(CAA)-73/ND/2020

IN THE MATTER OF:

M/s. Netaquila Solutions Private Limited ... Applicant/Petitioner
With Windsor Specialty Services Private
Limited

Under Section: 230-232

Order delivered on 17.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Pankaj Agarwal, Adv. Amit Agarwal, Adv.
Shashwat Srivastava
For the RD : Adv. Shankari Mishra, Adv. Swechcha Mishra
For the OL : Adv. Tanuja Rawat

ORDER

Due to paucity of time, the matter is re-notified to 31.01.2023.

Sd/-
COURT OFFICER